2024

THE HIGH COURT AT CALCUTTA APPELLATE SIDE

CORRIGENDUM

No. 5451-R(R &M)

In continuation of the Court's Notification No.5306–R(R&M) dated 18.06.2024 published on the Court's website declaring the result of the promotional examination for the post of Lower Division Assistant under 10% reservation quota on the Appellate Side, it is notified that the words "the first 14 (fourteen) candidates of this Meritwise list are selected and recommended" appearing in the sixth and seventh lines of the said Notification stand deleted and be read accordingly while all other contents will remain intact.

This is for general information of all concerned.

By Order

Date: 21.06.2024

Sd/Registrar,
Recruitment & Management
High Court, Appellate Side
Calcutta